

24

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/143/(IB)/2018
NAME OF THE PETITIONER(S) : SOFINCO INDUSTRIES PVT LTD
NAME OF THE RESPONDENT(S) : KARUR KCP PACKAGING LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

M/s. Sofinco Industries
Pvt Ltd.

~~Att~~
Counsel for
Operation creditor

For Sampath Kumar
& Associates
Willing

ORDER

Counsel for petitioner/operational creditor present and stated that the matter has been settled with the corporate debtor. In this regard, he filed a memo with a prayer to withdraw the petition. The memo is taken on record. In view of the submissions, the matter is closed as withdrawn.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc